

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
SOUTH ZONAL BENCH  
CHENNAI**

**Appeal Nos.ST/727/2010**

[Arising out of Order-in-Appeal No.413/2010 dt. 31.08.2010 passed by Commissioner of Central Excise (Appeals), Madurai]

Immanuel & Co.

Appellant

Versus

Commissioner of Central Excise & ST,  
Tirunelveli

Respondent

Appearance :

None

For the Appellant

Shri K. Veerabhadra Reddy, JC (AR)

For the Respondent

**CORAM :**

**Hon'ble Ms. Sulekha Beevi C.S. Member (Judicial)**

**Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)**

Date of hearing / decision : 01.05.2018

**FINAL ORDER No. 41383 / 2018**

**Per Bench**

This appeal relates to the year 2010. None appeared for the appellant despite notice issued as last chance. It seems that appellant is not interested to pursue the appeal. In the result, the appeal is dismissed for non-prosecution.

(dictated and pronounced in court)

**(Madhu Mohan Damodhar)  
Member (Technical)**

**(Sulekha Beevi C.S)  
Member (Judicial)**

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